

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 611/2021-43- Preferential transaction -For seeking appropriate directions IA 921/2020 IA 592/2022 IA 864/2022-seeking Execution IA 1201/2022 Company Appeal/24/2022 Company Appeal/26/2022 IA 534/2023 Company Appeal/16/2023 IA 1814/2023 IA 720/2020 IA 1754/2023 in C.P.(IB) 1202/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024

NAME OF THE PARTIES:- IA 1754/2023 Kazstroyservice Global Bv
V/s
Vineet K Chaudhary IA 592/2022 Kotak Mahindra Bank Limited V/s
Vineet K. Chaudhary IA 1814/2023 IA 611/2021
Vineet K Chaudhary
V/s
Jsc Ogcc Kazstroy Service IA 1754/2023
Kazstroyservice Global Bv
V/s
Vineet K Chaudhary IA 534/2023 Vineet K Chaudhary
V/s
Schwing Stetter Inida Pvt Ltd
IN THE MATTER OF
KSS Petron Pvt. Ltd.

Section: Sec 60 (5) Sec 42 U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 611/2021-43- Preferential transaction -For seeking appropriate directions IA 921/2020 IA 592/2022 IA 864/2022-seeking Execution IA 1201/2022 Company Appeal/24/2022 Company Appeal/26/2022 IA 534/2023 Company Appeal/16/2023 IA 1814/2023 IA 720/2020 IA 1754/2023 : -

Present: - Adv. Shahbaz Malbari for Applicant in IA No. 1201/2022 is present through VC. Adv. Sandeep Bajaj for Liquidator is present through VC.

Adv. Karan Gandhi for Applicant in I.A. 1754/2023 and Respondent in I.A. 1814/2023.

Adv. Shahezad Kazi a/w Adv. Tripti Sharma, Adv. Eladwin Issac, Adv. Ridhima Chandani for Respondent No. 2 (AMIPL) in I.A. 1754/2023.

List all applications on **14.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)